

**DIVISION BENCH**

**O-126**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/502(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> July, 2021, 10:30 A.M**

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | ASHIANA HOMES PVT. LTD. & ORS  |                        |                     |
| Under Section       | Sec. 230-232 - Second Motion   |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

1. Ms.Manju Bhuteria, Advocate - For the Petitioners
2. Mr. N. Gurumurthy, FCA
3. Mr. Madan Kumar Maroti,FCA
4. Ms. Aisha Amin, Advocate

**ORDER**

The Ld. Counsel for the Petitioners is present.

Heard. Reserved for orders.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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